

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1658**

ANSWERED ON TUESDAY, 10.12.2024/ AGRAHAYANA 19, 1946 (SAKA)

**PROMOTING TARUN PLUS LOANS UNDER PMMY**

1658: SHRI BABURAM NISHAD:

SHRI MADAN RATHORE:

SMT. DARSHANA SINGH:

Will the Minister of Finance be pleased to state:

(a) the steps taken by Government to ensure enhanced loan limits under Pradhan Mantri MUDRA Yojana (PMMY) to effectively support new entrepreneurs and contribute to economic growth; and

(b) the details of the new "Tarun Plus" loan category and the manner in which Government would promote awareness for and access to the new "Tarun Plus" loan category among potential borrowers who have previously availed loans under the "Tarun" loan category?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) and (b): The recent expansion of PMMY loan limit to Rs 20 Lakhs is in line with the changing market trends enabling micro and small enterprises to access increased collateral free capital required for their businesses. It is likely to be helpful for those entrepreneurs who have availed and successfully repaid previous loans under the 'Tarun' category.

Guidelines for the newly introduced Tarun plus category have been circulated to the Member Lending Institutions (MLIs) on 24.10.2024. Further, Banks, through their network are actively reaching out to prospective and eligible borrowers to popularize the Tarun Plus category. As per data uploaded by Banks on the Mudra portal, more than 4,000 loan accounts have been sanctioned under Tarun Plus category till November, 2024.

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